

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5728
ANSWERED ON:30.04.2013
PRE MATURE RETIREMENT IN CAPF
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the personnel of the Central Armed Police Forces (CAPF) have sought pre-mature retirement between the period 2009 to 2012;
- (b) if so, the total number of such cases reported during the said period, force-wise rank-wise, gender-wise and year-wise;
- (c) whether the Government has identified the reasons behind such cases;
- (d) if so, the details and the outcome thereof; and
- (e) the measures taken by the Government to curb such cases and fill-up all the vacant posts?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b) As reported by the Central Armed Police Forces (CAPFs) & Assam Rifles (AR), the force-wise, rank-wise, gender-wise and year-wise details of personnel proceeded on pre-mature (Voluntary) retirement between the period 2009-2012 are as under:-

YEAR	OFFICERS/GOs#	JCOs/SOs#	ORs#	Total				
	Male	Female	Male	Female	Male	Female		
2009	CRPF	23	-	245	07	3292	28	3595
	BSF	32	-	217	-	6070	-	6319
	ITBP	02	01	44	01	605	-	653
	SSB	02	-	53	04	305	-	364
	CISF	15	-	169	02	604	19	809
	AR	01	-	82	01	1172	1	1257

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YEAR	OFFICERS/GOs#	JCOs/SOs#	ORs#	Total				
	Male	Female	Male	Female	Male	Female		
2010	CRPF	16	01	230	08	2522	27	2804
	BSF	18	-	171	-	5254	-	5443
	ITBP	02	-	42	02	418	-	464
	SSB	07	-	49	-	391	-	447
	CISF	29	01	235	02	611	10	888
	AR	-	-	18	-	715	03	736
2011	CRPF	26	-	280	25	2026	26	2383
	BSF	26	-	202	-	5649	-	5877
	ITBP	04	-	42	01	342	-	389
	SSB	01	-	35	01	276	-	313
	CISF	23	01	252	04	682	11	973
	AR	-	-	20	02	774	04	800
2012	CRPF	20	01	321	20	4491	23	4876
	BSF	19	-	225	-	3227	-	3471
	ITBP	08	-	78	02	256	-	344
	SSB	04	-	62	-	381	-	447
	CISF	23	01	230	01	778	07	1040
	AR	-	-	24	01	351	02	378
	Total	301	06	3326	84	41192	161	45070

(#GOs-Gazetted Officer, #JCO/SOs-Junior Commanding Officer/ Subordinate Officers, # ORs- Other Ranks)

(c) to (e) : From the above, it may be seen that the total number of personnel who have proceeded on voluntary retirement during last 4 years is only 45070, which is about 1.35% of the Force strength per year only. The personnel proceed on voluntary retirement from

service mainly due to various personal and domestic reasons including children/family issues, health/ illness of self or family, social/family obligations and commitments etc. The Government has taken following steps to improve the service conditions of the personnel:-

- (i) Implementing a transparent, rational and fair leave policy;
- (ii) Grant of leave to the Force personnel to attend to their urgent domestic problems/issues /needs;
- (iii) Regular interaction, both formal and informal, among Commanders, officers and troops to find out and address their problems;
- (iv) Revamping of grievances redressal machinery;
- (v) Regulating duty hours to ensure adequate rest and relief;
- (vi) Improving living conditions through provision of basic amenities/ facilities for troops and their families;
- (vii) Motivating the forces through increased risk, hardship and other allowances;
- (viii) Provision of STD telephone facilities to the troops to facilitate being in touch with their family members and to reduce tension in the remote locations;
- (ix) Better medical facilities for troops and their families including introduction of Composite Hospitals with specialized facilities;
- (x) Organising talks by doctors and other specialists to address their personal and psychological concerns;
- (xi) Yoga and meditation classes for better stress management;
- (xii) Recreational and sports facilities and provision of team games and sports etc;
- (xiii) Providing welfare measures like Central Police canteen facility to the troops and their families, scholarships to their wards, etc;
- (xiv) Giving status of ex-CAPF personnel to the retired personnel of CAPF, which is expected to boost the morale of the existing CAPFs personnel and also expected to provide better identity, community recognition and thus higher esteem and pride in the society to the Ex-CAPF personnel.

Filling up of the vacancies is an ongoing administrative process and prompt and timely action is taken to fill up the same at the earliest. Regular recruitment process is undertaken by the CAPFs and AR through Union Public Service Commission (UPSC), Staff Selection Commission (SSC), Medical Officer Selection Board (MOSB), other Recruitment Boards and Departmental Selection Committees (DSCs) of the respective Forces. Special Recruitment rallies are also conducted wherever and whenever found necessary.